



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
35	<a href="#">WP(C)/637/2024</a> FIXED	IMRAN HUSSAIN LASKAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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**[ For Thursday,4th April 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">WP(C)/1525/2024</a> FIXED, WITH OFFICE NOTE, CONNECTED WITH ITEM NO. 23 OF THE DAILY CAUSE LIST	SANJAY KR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
55	<a href="#">WP(C)/1532/2024</a>	NUR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE DIVISION BENCH-II AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/926/2020</a> AT 10:15 AM	MAZAM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/368/2024</a> <b>in</b> WP(C)/926/2020	MAZAM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MS F AHMED	SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/3638/2020</a> AT 10:15 AM	SAYED ALI AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">WP(C)/841/2024</a> AT 10:15 AM	SHIBU DEBNATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
32	<a href="#">WP(C)/381/2020</a> BY SLIP, WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
33	<a href="#">WP(C)/562/2020</a> BY SLIP, WITH LCR	MULUKJAN BIBI @ MULLIKJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>HEARING</b>				
34	<a href="#">WP(C)/2335/2017</a> FIXED, AS FIRST ITEM, WITH LCR	RABIA KHATUN @ MUSSTT. RABIA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.G UDDIN MS.P A TALUKDAR	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
35	<a href="#">WP(C)/2340/2017</a> FIXED, WITH LCR	ASMA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MS.P A TALUKDAR MD.GIASH UDDIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV**

**THIS BENCH WILL RISE AT 1 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE S.K. MEDHI, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

33	<a href="#">WP(C)/1881/2024</a> B/O	SACHANGKA BURAGOHAIN <b>Versus</b> THE REGIONAL MANAGER, INDIAN BANK AND 3 ORS	MR. A R SHOME MR A J GHOSH	
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**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R SURANA AND HIS LORDSHIP, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
36	<a href="#">WP(C)/643/2023</a> PART-HEARD, BY SLIP	PANKAJ BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM	GA, ASSAM
37	<a href="#">WP(C)/3925/2017</a> FIXED	KAMAL SINHA <b>Versus</b> THE STATE BANK OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.S KATAKEY	MR.K K DEY MRV K BAROOAH MRS BAISHYA
38	<a href="#">WP(C)/6067/2019</a> FIXED	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR. S C KHOUND SC, FINANCE
<b>BAIL HEARING</b>				
39	<a href="#">AB/4356/2023</a> FIXED	ELIAS AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
<b>HEARING</b>				
40	<a href="#">WP(C)/6514/2014</a> FIXED	SMTI HANUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
41	<a href="#">WP(C)/2617/2015</a> FIXED	MRS. DEEPA KHURSID <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.J HUDA MS.P BURAGOHAIN MS.Y SHAIZA	GA, ASSAM SC, A.H and V. DEPT.

42	<a href="#">WP(C)/2814/2015</a> FIXED	SHYAMALA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.H DAS MS.J DAS	SC, AG SC, PENSION SC, PWD SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1762/2017</a> in WP(C)/2814/2015	SHYAMALA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.H DAS MS.J DAS	GA, ASSAM SC, AG SC, FINANCE SC, PENSION SC, PWD
43	<a href="#">WP(C)/3956/2021</a> BY SLIP	PRABAL SARMA BORDOLOI AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
46	<a href="#">WP(C)/1350/2023</a> FIXED	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
47	<a href="#">WP(C)/7318/2023</a> FIXED	KAMRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. N SHARMA	04-04-2024	To	04-04-2024
13)	MR. S SARMA	05-04-2024	To	05-04-2024
14)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
15)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
16)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
17)	MR. M RAHMAN	02-04-2024	To	21-04-2024

18)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
19)	MR A W AMAN	04-04-2024	To	08-04-2024
20)	MR D DEKA	03-04-2024	To	27-04-2024
21)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
22)	MS. M JAIN	08-04-2024	To	23-04-2024
23)	MR. N ALAM	08-04-2024	To	20-04-2024
24)	MR. S P ROY	04-04-2024	To	05-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
33 <a href="#">CRP(IO)/119/2024</a> B/O	SUMIT BORO <b>Versus</b> KARMESWAR BORO AND 6 ORS.	MR. DITUL DAS MS TINLUNG	
<b>ORDERS</b>			
34 <a href="#">MACApp./298/2017</a> WITH LCR, B/O	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> SMTI DIPSIKHA HAZARIKA and 4 ORS	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA	MR. U J SAIKIA (r-1,2) MS M DAS (r-1,2)
<b>WITH</b> <a href="#">I.A./848/2015</a> in <a href="#">MACApp./298/2017</a>	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI DIPSIKHA HAZARIKA and 4 ORS,	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
35 <a href="#">I.A.(Civil)/4132/2018</a> WITH LCR, FIXED in <a href="#">MACApp./209/2017</a>	SMTI. SUBALA DAS <b>Versus</b> THE NATONAL INSURANCE CO. LTD.	MS. M DASGUPTA	MR. B J MUKHERJEE MR. S S SARMA
<b>WITH</b> <a href="#">MACApp./209/2017</a>	SMT SUBALA DAS <b>Versus</b> MRS GITANJALI KUMAR and ANR	MR. B K JAIN MR.D K JAIN MR. N J DAS MS. C AGARWAL	
<b>WITH</b> <a href="#">CO/41/2019</a> in <a href="#">MACApp./209/2017</a>	NATIONAL INSURANCE CO LTD <b>Versus</b> SMT SUBALA DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
<b>WITH</b> <a href="#">I.A.(Civil)/1064/2024</a> in <a href="#">MACApp./209/2017</a>	SMT SUBALA DAS <b>Versus</b> MRS GITANJALI KUMAR and 2 ORS	MR. B K JAIN MR. B K JAIN MR.D K JAIN MR. N J DAS MS. C AGARWAL	MR S S SHARMA
36 <a href="#">MACApp./677/2022</a> WITH LCR, B/O	RELIANCE GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSTT SAHERA BEWA and ANR	MR.A TALUKDAR MS L SHARMA MR.K K BHATTA MR.J JOHN	MR.A ALI(R-1) MS. M KHATUN MS. M KHATUN
<b>HEARING</b>			
37 <a href="#">Review.Pet./84/2022</a> B/O	GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. <b>Versus</b> SARFUDDIN KHAN	MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	MR. P K ROYCHOUHURY MR. N G KUNDU MS. D R BASUMATARY

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	<a href="#">AB/741/2024</a> B/O	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	<a href="#">Bail Appln./765/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NOOBA MEITEI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
<b>BAIL HEARING</b>				
16	<a href="#">AB/729/2024</a> FIXED	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
17	<b>WITH</b> <a href="#">AB/314/2024</a>	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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24)	MR. S P ROY	04-04-2024	To	05-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL  
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
31	<a href="#">RSA/50/2011</a> (HEARING), WITH LCR, FIXED	SMT. RAJU BALA DEKA and 9 ORS, <b>Versus</b> KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/1768/2018</a> in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS <b>Versus</b> SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/1487/2019</a> in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS <b>Versus</b> SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2022</a> in RSA/50/2011	SMT. RAJU BALA DEKA AND ORS <b>Versus</b> ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS	MR B DEKA	S ALI
<b>ORDERS</b>				
32	<a href="#">FAO/36/2023</a> CAVT. NO.07272/023, FIXED	MAKHANI BARUAH AND ANR. <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENJAIPI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2044/2023</a> in FAO/36/2023	MAKHANI BARUAH AND ANR <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENJAIPI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
51 <a href="#">MACApp./340/2013</a> (AT 10:15 AM)	ON THE DEATH OF HEMAPROVA GOGOI HER LEGAL HEIRS <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and 2 ORS.	MR. G UDDIN MR. M P CHOUDHURY MS. D PHUKAN MR. S BATHARI	MR. R K BHATRA MR. R C PAUL (R2) MS. A BORA MR. A AHMED MS P HUJURI MS L DAS (R2)
<b>WITHDRAWAL</b>			
52 <a href="#">Crl.Rev.P./444/2019</a> FIXED	PARTHA PRATIM SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. A LAL MR A BRAHMA MS M BAISHYA	MR. O P BHATI MR T C DAS MR. P SARMA PP, ASSAM MR. M K GOGOI
<b>MOTION</b>			
53 <a href="#">AB/888/2024</a> FIXED	BHASKAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>			
54 <a href="#">Bail Appln./4606/2023</a> WITH CASE RECORD(SCANNED COPY), B/O	BISWAJIT GHOSH <b>Versus</b> THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
55 <a href="#">Bail Appln./637/2024</a> FIXED	LUNGUNLEN CHONGLOI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
56 <a href="#">Bail Appln./816/2024</a> FIXED	KRISHNA KAMAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J PAYENG MR B C MUCHAHARY MS A PAYENG	MR J A HASSAN, SPECIAL P.P. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**10:15 AM to 1:00 PM**

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**[ For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

3	<a href="#">Crl.Pet./1286/2023</a>	TAKAM SORANG <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, CBI PP, A P
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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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19)	MR A W AMAN	04-04-2024	To	08-04-2024
20)	MR D DEKA	03-04-2024	To	27-04-2024
21)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
22)	MS. M JAIN	08-04-2024	To	23-04-2024
23)	MR. N ALAM	08-04-2024	To	20-04-2024
24)	MR. S P ROY	04-04-2024	To	05-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
51 <a href="#">Bail Appln./991/2024</a> B/O	SANJAY KANOI @ SANJOY KANOI <b>Versus</b> THE STATE OF ASSAM	MR. J M GOGOI	PP, ASSAM
52 <a href="#">Bail Appln./1004/2024</a> B/O	MD.MIJANUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>			
53 <a href="#">Bail Appln./800/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUDARSHAN DAS @ SUDARSHAN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
<b>BAIL HEARING</b>			
54 <a href="#">AB/651/2024</a> WITH OFFICE NOTE, FIXED	AFTAB ALI AHSAN @ ABTAB ALI AHSAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR S A BARBHUYAN SAMIM RAHMAN MR. MUSTAFA HUSSAIN	MR. M A SHEIKH(R-2) MS F INTAZ(R-2) MS A BEGUM(R-2) PP, ASSAM
55 <a href="#">AB/694/2024</a> FIXED	GULAM NABI AZAD <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
56 <a href="#">AB/695/2024</a> FIXED	MOHAMMAD ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
<b>HEARING</b>			
57 <a href="#">Crl.Rev.P./566/2023</a> FIXED	JESMIN RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	MR. A M BORA (R-6,7,8,9) MR. J PATOWARY (R-6,7,8,9) MR. V A CHOWDHURY (R-6,7,8,9) MR. M S HUSSAIN (R-6,7,8,9) PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
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**[ For Thursday,4th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CRIMINAL BENCH

ITEM NO. 4 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
44	<a href="#">AB/899/2024</a> B/O	MOJAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
45	<a href="#">AB/902/2024</a> B/O	DIPANJAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
<b>ADMISSION</b>				
46	<a href="#">Crl.A./84/2024</a> FIXED	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/290/2024</a> in Crl.A./84/2024	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
47	<a href="#">Bail Appln./162/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PAPPU CHATTERJEE <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
48	<a href="#">Bail Appln./586/2024</a> WITH CASE DIARY(SCANNED COPY), FIXED	SURAJ SINGH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
49	<a href="#">Bail Appln./758/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C BORAH	PP, ASSAM
50	<a href="#">Bail Appln./840/2024</a> FIXED	MD. SHOYJUDDIN AHMED @ SALLU <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
51	<a href="#">AB/683/2024</a> WITH OFFICE NOTE, FIXED	RIAJUL HOQUE @ JIADUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	PP, ASSAM

**ORDERS**

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
57 <a href="#">WP(C)/1272/2015</a> FIXED	RAHIZUDDIN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.B GOGOI(R-6) SC, SECONDARY EDUCATION(R2-5)
<b>MOTION</b>			
58 <a href="#">WP(C)/1737/2024</a> BY SLIP, AT 10:15 AM	JAKIR HUSSAIN AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	DY.S.G.I. SC, HEALTH
59 <a href="#">WP(C)/1759/2024</a> BY SLIP, AT 10:15 AM	AMINUL HOQUE AND 38 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
<b>ADMISSION</b>			
60 <a href="#">WP(C)/3491/2023</a> BY SLIP	BABUL KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, HIGHER EDU MR. D A KAIYUM (r-5) MR Z HUSSAIN (r-3,4) MS B B AHMED (r-3,4) MR. RASHIDUL ISLAM (r-3,4) MR. M S MONDAL (r-5)
61 <a href="#">WP(C)/1332/2024</a> BY SLIP, AT 10:15 AM	GIRIJANANDA CHOWDHURY UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
62 <a href="#">WP(C)/1618/2024</a> BY SLIP, AT 10:15 AM	ASSAM DON BOSCO UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
63 <a href="#">WP(C)/1661/2024</a> BY SLIP, AT 10:15 AM	THE ASSAM ROYAL GLOBAL UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
64 <a href="#">WP(C)/1674/2024</a> BY SLIP, AT 10:15 AM	RIKI KALITA AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH
65 <a href="#">WP(C)/1751/2024</a> BY SLIP, AT 10:15 AM	SAIF UDDIN YAHYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH

**ORDERS**

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LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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[ For Thursday,4th April 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
48 <a href="#">Bail Appln./1001/2024</a> B/O	RANJIT DEY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>			
49 <a href="#">WP(C)/1735/2021</a> FIXED	GOPAL BRAHMA @ GOPAL BORO <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
<b>HEARING</b>			
50 <a href="#">CrI.A./165/2023</a> 1 Y O M 16 D :PART-HEARD, LCR 5 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/398/2023</a> in CrI.A./165/2023	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
51 <a href="#">WP(C)/1822/2017</a> FIXED	JATINDRA NATH DOLEY and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
38 <a href="#">Test.App./4/2014</a> PART-HEARD, WITH LCR 5 FILES, B/O	RANJITA GHOSH <b>Versus</b> MEERA SARKAR and ANR.	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

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